

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 550 of 2020

In the matter of:

Vipul Ltd.

....Appellant

Vs.

Solitaire Buildmart Pvt. Ltd.

....Respondent

Present:

Appellant: Mr. Ritin Rai, Sr. Advocate with Mr. Rajnish Sinha.

Respondent: Mr. Rakesh Sharma, Mr. Ashish Mohan, Mr. Sanjiv Ahuja and Ms. Divya Agarwal, Advocates.

ORDER

(Through Virtual Mode)

05.08.2020: Heard the Learned Counsel for the Parties at length.

Judgment reserved.

Parties may also file the Written Submissions not more than three pages within five days.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Ms. Shreesha Merla]
Member (Technical)**

ha/md